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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
OA No. 58/2007 Date of Order: 07.01.2010 Mr. Nitin Trivedi, counsel for the applicant Mr. Salil Trivedi , counsel for the respondents. Heard. In view of Annexure R-1, which specifically stated that an employee who retired on charge of malingering cannot have his successor chosen on compassion to a job. It is recorded. The O.A. is dismissed. No order as to costs as the applicant himself had admitted the legal situation.	

(Signature)
(V.K. KAPOOR)
MEMBER (A)

(Signature)
(Dr. K.B. SURESH)
MEMBER (J)

/SK/

X/10

R/C
28/12/10

R/C
[Signature]
[Nisar Ahmed]
for Nisar Ahmed
28/12/10

दिनांक 17/12/15 के अदेशानुसार
मेरी उपस्थिति के दिनांक 9/12/11
को छत्ता-II व ती-III चाह दिया गया ।

अनुभव अदिकरण
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर